

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1436**  
ANSWERED ON 20/09/2020

**SVEP BENEFICIARIES**

1436. SHRIMATI PRATIMA MONDAL:  
MS.PRATIMA BHOUMIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details regarding Start-up Village Entrepreneurship Programme (SVEP) along with the details of beneficiaries/villages benefitted under the programme, State-wise;
- (b) the steps taken by the Government to combat the setbacks to this programme due to COVID-19 situation;
- (c) the revenue generated under the said programme during the last financial year, State-wise;
- (d) whether the Government has any data with regard to the work done by the Self Help Groups (SHGs) during COVID-19 pandemic and if so, the details thereof, State-wise?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) Start-up Village Entrepreneurship Programme (SVEP) is a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM). Its objective is to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. The beneficiary of the project must be from the SHG eco -system of NRLM. The operational unit of the project is block. The beneficiaries of the project may be individual or group. Besides helping the rural entrepreneurs to access finance, a cadre of Community Resource Persons- Enterprise Promotion (CRP-EP) is also promoted to provide business support services to enterprises.

SVEP proposals have been approved in 153 blocks in 135 districts across 23 States. The DPR has been approved for 137 blocks and the total number of enterprises approved as per DPR is 2.14 Lakh enterprises. As on 31st July, 2020, a total of 101,792 enterprises have been set up. Out of this 100,708 enterprise are for individual and 1,084 are for group. The State/UT wise details are given in **Annexure - I**.

(b) MoRD had issued various advisories to State Governments to support existing SVEP entrepreneurs during April and May 2020. It included following steps to support the enterprises:

- a. Moratorium on interest payment for existing SVEP loans as per RBI guidelines.
- b. Provision of additional loans to existing SVEP entrepreneurs for supporting business including the working capital requirements.
- c. Business support services through Community Resource Persons-Enterprise Promotion (CRP-EP) for preparing revised business plans to changing market conditions.
- d. Support for listing various SHG products on Government-E-marketplace (GeM)

(c) SVEP entrepreneurs are supported through the loans and other business support services. The programme tracks the repayment of the loans provided under the programme. The revenue generated by the individual entrepreneurs is not tracked under the programme.

(d) SHG members were involved in the production of masks, protective gear, Sanitiser and hand wash during the COVID-19 pandemic. As per the information shared by State /UTs, as on 31<sup>st</sup> August, 23.03 crore masks, 35.62 lakhs protective gear, 4.79 lakh liters Sanitiser and 1.02 lakh liters of hand-wash have been produced by SHG members. The State/UTs wise details are given in **Annexure – II**.

Around 7,872 SHG women working as Business Correspondents Agents of Banks and other service providers from 15 States supported by this Ministry continued providing basic banking services to rural community despite restrictions imposed during lock-down. As per information shared by the States, they have done 101.01 lakh transactions for Rs. 2,329 Crore in rural area of the country during 25/3/2020 to 31/8/2020. The State wise details of transactions are given in **Annexure – III**.

\*\*\*\*\*

## ANNEXURE-I

**Annexure-I referred in part (a) of the Lok Sabha Unstarred Question number 1436 to be answered on 20-09-2020**

State/UTs wise list of AAPs, DPRs and enterprises formed as on 31st July, 2020

No.	State	No. of Blocks where AAPs approved	No. of Blocks where DPR approved	Total Enterprises formed for individual/group
1	Andhra Pradesh	8	8	9,294
2	Assam	3	3	0
3	Bihar	12	12	12,742
4	Chhattisgarh	7	7	8,098
5	Gujarat	3	3	2,624
6	Haryana	6	6	4,565
7	Jammu & Kashmir (UT)	2	2	1,289
8	Jharkhand	15	15	6,623
9	Kerala	14	14	11,696
10	Madhya Pradesh	14	10	9,923
11	Maharashtra	8	2	4,506
12	Manipur	1	1	0
13	Meghalaya	1	1	56
14	Mizoram	2	2	0
15	Nagaland	2	2	4,013
16	Odisha	10	8	6,582
17	Punjab	1	1	825
18	Rajasthan	5	5	4,442
19	Tamil Nadu	2	2	983
20	Telangana	8	7	3,691
21	Uttar Pradesh	18	15	5,485
22	Uttarakhand	2	2	116
23	West Bengal	9	9	4,239
<b>Total</b>		<b>153</b>	<b>137</b>	<b>1,01,792</b>

\*AAP- Annual Action Plan

\*\*DPR- Detailed Project Report

**Annexure - II referred in part (d) of the Lok Sabha Unstarred Question number 1436 to be answered on 20-09-2020**

State /UTs wise status of Mask, Protective Gear, Sanitiser and Hand Wash produced as on 31/08/2020.

No	State/UT	Masks (nos)	Protective Gear (nos)	Sanitiser (Quantity in liters)	Hand Wash(Quantity in liters)
1	Andaman & Nicobar Islands	5,500	0	0	0
2	Andhra Pradesh	11,58,04,480	31,63,044	61,126	8,000
3	Assam	72,85,609	0	0	0
4	Bihar	1,56,24,050	62	62	0
5	Chhattisgarh	48,02,542	0	28,260	0
6	Gujarat	68,63,276	0	200	0
7	Haryana	52,50,818	79,992	56,807	588
8	Himachal Pradesh	9,10,000	1,350	1,400	0
9	Jammu & Kashmir	7,75,068	0	0	0
10	Jharkhand	14,32,376	3,776	71,098	0
11	Karnataka	36,66,954	66,155	48	0
12	Kerala	49,81,966	0	6,535	0
13	Madhya Pradesh	1,29,31,971	1,13,597	1,41,858	18,331
14	Maharashtra	97,50,478	0	0	284
15	Manipur	18,000	0	0	0
16	Meghalaya	69,683	0	0	0
17	Mizoram	99,104	534	100	290
18	Nagaland	1,16,820	0	35	27
19	Odisha	58,89,184	2,875	1,217	1,044
20	Puducherry	4,69,796	0	540	150
21	Punjab	5,73,754	3,063	0	0
22	Rajasthan	16,75,199	0	0	0
23	Sikkim	41,031	0	0	0
24	Tamil Nadu	68,38,709	5,650	92,246	72,679
25	Telangana	1,31,92,070	76,850	3,550	0
26	Tripura	88,513	0	0	0
27	Uttar Pradesh	94,91,411	45,101	13,950	1,128
28	Uttarakhand	12,33,229	0	0	0
29	West Bengal	4,91,794	0	0	0
	<b>Total</b>	<b>23,03,73,385</b>	<b>35,62,049</b>	<b>4,79,032</b>	<b>1,02,521</b>

## ANNEXURE-III

**Annexure - III referred in part (d) of the Lok Sabha Unstarred Question number 1436 to be answered on 20-09-2020**

State /UTs wise status of Transactions from 25/03/2020 to 31/08/2020

<b>25<sup>th</sup> March to 31<sup>st</sup> August, 2020</b>				
<b>S.No</b>	<b>STATE</b>	<b>No of Active BC Sakhi (SHG Women as BC Agents)</b>	<b>No of transactions</b>	<b>Amount of transactions (In Rs Lakh)</b>
1	Jharkhand	1679	1928812	33595.42
2	Rajasthan	728	320169	10211.68
3	Bihar	1152	2494446	67147.46
4	Odisha	406	777274	21447.13
5	Assam	101	286782	3123.83
6	Madhya Pradesh	652	722959	16058.49
7	Mizoram	47	64770	3033.24
8	Gujarat	638	277517	6509.22
9	Uttar Pradesh	174	568987	9615.24
10	Maharashtra	296	409088	15142.03
11	Chhattisgarh	1406	1471553	25748
12	Manipur	18	45715	1677.41
13	Tamil Nadu	413	154868	2300.81
14	West Bengal	157	577251	17283
15	Tripura	5	849	19.16
<b>TOTAL</b>		<b>7872</b>	<b>10101040</b>	<b>232912</b>

\*\*\*\*\*